communal violence. It is not correct that the Commission is of the view that it is the minorities which have mostly suffered in the communal riots that took place so far in the country.

## Reservation to Backward Classes amongst minorities

†1112. SHRIMATI MAYA SINGH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government are considering to constitute a National Commission for providing reservation in Government jobs, educational institutions etc. to the backward classes amongst the minorities;
  - (b) if so, the details thereof; and
  - (c) by when the Commission is likely to be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) to (c) A National Commission to recommend measures for welfare of socially and economically backward section among Religious and Linguistic Minorities (NCRLM) including reservation in education and Government employment has been set up *vide* Resolution No. 1-11/2004-MC(D) dated 29.10.2004 published in Gazette of India, Extraordinary Part-I Section-I.

## Job reservation in private sector

1113. SHRIMATI HEMA MALINI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that the issue of bringing in a legislation for reservation of jobs in the private sector has been rejected by Government;
- (b) if so, whether it is also a fact that Government have made their position clear to all the allies, particularly the left parties; and
  - (c) what is Government's latest stand on this issue?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):
(a) to (a) Asserting to the National Common Minimum Brogger as the

(a) to (c) According to the National Common Minimum Programme, the

<sup>†</sup>Original notice of the question was received in Hindi.

Government has to initiate a national dialogue with all political parties, industry and other organizations to see how best the private sector can fulfil the aspirations of Scheduled Caste and Scheduled Tribe youth. Accordingly, 218 organisations of the industry and trade in the corporate world have been addressed to elicit their views/comments on affirmative action including reservations for Scheduled Castes and Scheduled Tribes in the Private Sector. After receiving their response, meetings will be held with the industry and thereafter, consultations will be held with the political parties and other organisations on this issue. However, no enactment is proposed.

## Outreach programme of the NIOH, Kolkata

1114. SHRI V. HANUMANTHA RAO: Will the Minister of SOCIAL JUSTICEAND EMPOWERMENT be pleased to state:

- (a) the details of the outreach programme of the National Institute for the Orthopaedically Handicapped, Kolkata;
- (b) whether it is a fact that this programme has been well received in many States;
- (c) the steps proposed to activate the NIOH to continue the outreach programme;
- (d) whether the NIOH would assist the tribals and weaker sections in such programmes; and

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE

(e) what other steps would be taken to further this programme?

AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) The National Institute for the Orthopaedically Handicapped, (NIOH) Kolkata, organizes Composite Rehabilitation Camps for assessment of persons with disabilities (PWDs) and fitment/distribution of aids and appliances. These camps are also used for awareness generation for prevention of disabilities and propagation of various schemes. During the current financial year 16 Camps were organized benefiting 3724 PWDs. NIOH has also set up a Composite Regional Centre (CRC) at Srinagar and 13 District Disability Rehabilitation Centres (DDRCs) in various districts of

West Bengal, Assam, Bihar, Jharkhand, Meghalaya, Nagaland, Sikkim,